NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.74/BB/ 2018	-	Admission	2(41)	M/s Elliott Ebara Turbomachinery Indian Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	S-Raghav S-RAGHAVAN	ELUOTT EBARA	<u> </u>
	S. RAGHAVAN	TURBOMACHINERY	larsha
	9880737902	INDIA PYT LTD	Con behalf on S. Counsel) Varsha Nikan
	VARSHA NIKAM	CLLIOTT CBARA	plancha
	9886844128	TURBOMACHINERY INDIA PYTLID	V. W.

ORDER

PCS for Petitioner Company is present. Heard him. List for orders on 28/02/2018.

Member (T)

Member (J)